NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV

25. C.P. (IB)/788(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.03.2023**

Name of the Parties: K Rama Mohan Rao
Vs
Srichaitanya Students Facility Management Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Ms. Devangi, Ld. Counsel for the Petitioner present. Mr. PBA Srinivasan Adv Srishti Bansal, Ld. Counsel for the Corporate Debtor present.
2. Ld. Counsel for the Petitioner submits that they have filed rejoinder on 02.03.2023. Ld. Counsel for the Corporate Debtor submits that copy of rejoinder has received only Friday evening and hence seeks time to go through the same.
3. List this matter on **24.04.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/NP/